

**Aircraft for replacement of Boeing-707**

1134. SHRI NITYANANDA MISHRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the names and types of aircraft including Lockheed L-1011 Tristar together with the countries of their make which are considered by

Air India for a suitable replacement for the Boeing-707?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): The names and countries of manufacture of aircraft, that have been studied by Air India as possible replacement for their Boeing-707 aircraft, are as under:

Manufacturer	Aircraft Model/Type	Country of Manufacture
1. Lockheed	L-1011-500	United States of America
2. McDonnell Douglas	DC 10-30	-do-
3. Boeing	B 747 SP	-do-
4. Airbus	A 300 B4	France.

**Air India defrauded by Indian Travel Agencies abroad**

1135. SHRI NAWAL KISHORE SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it has come to the notice of Government that some Indian travel agencies abroad have defrauded Air India of several lakhs of rupees;

(b) if so, what are the details thereof stating their *modus operandi*; and

(c) what measures have been taken by Government to recover the dues and to protect Air India from such unscrupulous travel agents?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Some travel agents have defaulted in payment of their dues to Air India.

(b) Some agents, by their sales performance, secured the confidence of Air India and subsequently produced bulk movements but defaulted in payment. Later, they wound up their

business and disappeared; if any legal action was taken against them, they proved in the courts that they had no assets. In some cases the agents extended the credit period longer than permitted by Airlines so as to secure more business and this also resulted in arrears in payment due to problems of cash flow. i-

(c) In all such cases, vigorous attempts have been made by Air India to recover the outstanding dues and in some cases they have succeeded in doing so. In some other cases legal action is still in progress. Air India have taken vigorous steps for recovery of the dues and are now stringent in their stipulations to the agents.

**Raids to Unearth Black Money**

1136. SHRI NAWAL KISHORE SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the details of raids conducted in various parts of the country during the year 1981 upto the 15th November, 1981 to unearth black money and detect cases of tax evasion;